

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 105/2015
RT CP NO. 129/Chd/Hry/2017**

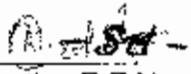
In the matter of :

M/s. BTC Infrastructure Development Pvt. Ltd. Petitioner

Present: Mr. Arun Kumar, Advocate for the petitioner
Dr. Raj Singh, Registrar of Companies, Punjab and Chandigarh,
Chandigarh.

Learned counsel for the petitioner submits that copy of application filed with the Registrar of Companies, NCT of Delhi and Haryana has been supplied to Dr. Raj Singh, Registrar of Companies, Punjab and Chandigarh, Chandigarh. The Registrar of Companies seeks two weeks' time to have the instructions.

List the matter on 30.08.2017.


(Justice R.P.Nagrath)
Member (Judicial)

✓ August 17, 2017
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